

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(pt.)/3533/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ajongba Imchen,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, ¹⁶ 27 April, 2023.

Sub:- Casual Leave.

Ref:- No. HC(K)01/2023/REG/145 dated 16.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.04.2023**. Further, you are allowed to hand over charge to the Joint Registrar (Judicial).

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011(pt.)/3534/A. dtd. --- , 27-04-2023

Copy to:

- ✓1. The Project Manager, Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
ER